

45. 17.09.2019

Pursuant to the order dated 16.09.2019 of this Court, Mrs. Moona Sharma, Principal Secretary to Government of Odisha in Forest & Environment Department is present in Court. She assures that she will now see that all the Collectors will remain present and will follow the procedure and will take into consideration the suggestions putforth by the Amicus Curiae appointed by the Court. The Home Department will also cooperate with the Committee.

The matter to come up on 21.10.2019.

Personal appearance of Mrs. Moona Sharma, Principal Secretary to Government of Odisha in Forest & Environment Department is dispensed with for the time being.

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**( K.S. Jhaveri )**  
**Chief Justice**

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**( K.R. Mohapatra )**  
**Judge**